

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.07.2021

ORDER NO. 90 of 2021

Hon'ble President is pleased to partially modify the roster order no. 80 of 2021 for **CESTAT, New Delhi** on **09.07.2021** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 09.07.2021 Afternoon	Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	ST/ROM/50853/2019 in ST/51282/2015

Note:

1. The ROM matter will be heard after the completion of the Chandigarh Division Bench in the afternoon.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar